II. Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and the Gas Authority of India Limited (GAIL) for the year 2014-15.

[Placed in Library. See No. L.T. 678/16/14]

Outcome Budget (2014-15) of the Ministry of Youth Affairs and Sports

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): Sir, I lay on the table, a copy (in English and Hindi) of the Outcome Budget, for the year 2014-15, in respect of the Ministry of Youth Affairs and Sports.

[Placed in Library. See No. L.T. 692/1/14]

Report and Accounts (2012-13) of KMRCL, Kolkata and related papers

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): Sir, I lay on the Table:—

- A copy each (in English and Hindi) of the following papers, under sub-section
 (1) (b) of Section 394 of the Companies Act, 2013:—
 - (a) Annual Report and Accounts of the Kolkata Metro Rail Corporation Limited (KMRCL), Kolkata, for the year 2012-13, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 763/16/14]

Notifications of the Ministry of Home Affairs

SHRI KIREN RIJIJU: Sir, I lay on the Table:-

- (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under Section 26 of the National Investigation Agency Act, 2008:—
 - (1) S.O. 580 (E), dated the 27th February, 2014, regarding appointment of Shri Dharmesh Kumar Sharma, first Additional Sessions Judge, New Delhi, Patiala House Court, as the first Additional Judge to preside over the National Investigation Agency Special Court for New Delhi.